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bordering Nepal in 2-3 years till 1&87. No large scale felling of trees was reported thereafter.

- (c) The following steps have been taken by the State Government to prevent felling of trees in that area:— (i) State Government has initiated the process of transfer of the ^aid non-forests land to Forest and Environment Department for protection and its rehabilitation.
- (ii) Local revenue, police and forest machineries have been geared up to prevent further felling of trees.

Submission of audited statements of accounts by service associations

- 34. SHRI VISHWASRAO RAMRAO PATIL; Will the PRIME MINISTER be pleased to state:
- (a) whether there is a statutory requirement to submit the audited statements of accounts by the service associations to the administration;
- Ob) if so, by which date the service associations are required to submit their audited statements of accounts: and
- (c) whether all the service associations under the control off Ministry of Public Personnel, Grievances Pension have submitted their audited statements of accounts for the la3t financial year; if not, the steps taken for the submission thereof?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) and (b) As per clause 5(e) of the Central Civil Services (Recognition of Service Association) Rules, 1&59 which are not operated at present, for purposes of recognition oif. associations, the audited statement of accounts of the service associations shall be furnished to the Govt, annually so as to reach them before the first July of each year.

(c) No, Sir. As the associations even now have to fulfil the major or features of 1&59 Rules, they have been asked to furnish the same.

Clearance from the Ministry of Environment and Forests for industries

- 39) SHRI SANTOSH BAGRODIA: Will'the PRIME MINISTER be pleased
- (a) whether it is necessary for all industries to get clearance from the Ministry of Environment and Forests before they start construction; and
- (b) what is the number of industries which have been delayed in starting production due to clearance from the Ministry during the last three **years?**

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) No, Sir. Location of industries in ecologically sensitive and fragile areas, such as, Doon Valley, Agra-Mathura region and murul-Jangira is restricted as per guidelines of this Further, wherever diversion Ministry. of foreat land is involved for any nonforest use, prior approval of the Central Government is necessary. If it is deemed necessary or expedient for the purpose of protecting and improving the quality of environment, for preventing, controlling and abating environmental)

(b) The projects are referred to this Ministry at the stage of ' site selection/feasibility report or detailed project report stage. The question of delay to start any production does not arise at this stage. Commissioning .of ..Atomic Power Plant at Koodankulam

pollution the Ministry has power for taking

appropriate action under the Environment

(Protection) Act 19&6.

- 36. SHRI S. K. T. RAMACHAND-RAN; Will the PRIME MINISTER be pleased to state:
- (a) by when the Atomic Power Plant at Koodankulam in Tirunelvely, Tamil Nadu, is expected to be pommissioned;

- (b) whether the apprehension of the people around Koodankulam as to the hazards of nuclear pollution has been removed] if so, what steps have been taken in this regard; and
- (c) if the answer to part (b) above be in the negative, what steps are proposed to be taken to eliminate this fear of nuclear pollution from the minds of the people abound this plant area?

THE MINISTER OF STATE IN THE MINISTRY OF **SCIENCE** AND **TECHNOLOGY** WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION THE MINISTRY OF HUMAN RESOURCE DEVELOP-MENT (PROF. M. G. K. MENON): (a) The present target schedule for commissioning of the Atomic Power Plants at Koodankulam is December. 1998 for Unit-1, to be followed by JJhit-2 in December, 1999.

(b) and (c) A systematic programme to educate the i public at large about the safety aspects of nuclear power plants is being made. The WEH type of Soviet Reactors presently planned for installation at Koodankulam have an excellent record of safety. After going into technical aspects, environmental clearances from the State Government as well as Union Ministry of Environment and Forests, and safety clearance ifrom the Atomic Energy Regulatory Board for the Koodankulam site have been obtained. It is planned to continue the public awareness programme in the neighbouring villages around the site.

Filling up of vacant posts of Section Officers, lin the Central Secretariat Service

- 37. SHRI RAFIQUE ALAM; Wi'l the PRIME MINISTER be pleased to state:
- (a) what is the number of vacancies in the grade of Section Officers in the Central Secretariat Service which were proposed to be filled up

through limited Departmental competitive examination which were held in December, 1989"; and

(b) what is the number of vacancies which are reserved out of them for Scheduled Castes and Scheduled Tribes candidates?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) 79.

(b) SC 28; ST: 13.

, Environmental clearance of irrigation projects of Andhra Pradesh

- 38. DR. YELAMANCHILI SIVAJI: Will the PRIME MINISTER be pleased to state:
- (a) what are the irrigation projects of Andhra Pradesh which are pending clearance with the Ministry of Environment and Forests and since when these are so pending; and
- (b) what is the present stage of these proposals?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF PROGRAMME' IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) and (b) No irrigation project from Andhra Pradesh is pending with the Ministry of Environment and Forests for environmental clearance.

Completion of Atomic Power Plants

SIVAJI: 39. DR. YELAMANCHILI Will the **PRIME** MINISTER pleased to refer to answer to Unstar red Question 117 given in the Rajya Sabha on the 28th December, 1989 and state what are the atomic power which under construction plants are and by when their construction of the four additional atomic power plants which Government have cided to set up, is likely to be com pleted?